

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-49/2019/8359/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr. Manash Baruah,
District & Sessions Judge,
Nalbari.

Dated Guwahati the 28th September, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJNB/6635 dtd. 27.09.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, (i) from the morning of 28.09.2023, till the morning of 29.09.2023, (ii) from the evening of 29.09.2023, till the morning of 30.09.2023, and (iii) from the evening of 30.09.2023, till the morning of 03.10.2023**, has been granted. The next senior most Judicial officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-49/2019/8360/A, dated , 28-09-23

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)